

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

Original Application No.182/2023 (WZ)

Prasad Haribhau Jadhav & Ors. ...Applicants

v/s

M/s.Godavari Bio-Refineries Ltd. & Ors. ...Respondents.

**Report of Respondent No.2-MPCB in compliance of the Order
dated 8/1/2024 passed by this Hon'ble Tribunal**

In compliance of the Order dated 8/1/2024 passed by this Hon'ble Tribunal, the Report of Respondent No.2-Maharashtra Pollution Control Board is as under :

1. The Respondent Board has granted Consent to Operate (part) of expansion with amalgamation of existing Consent to Operate vide Consent dated 27/02/2023 to Respondent No.1-M/s.Godavari Bio-Refineries Ltd. , Kopargaon, Ahmednagar, subject to certain terms and conditions, which is valid up to 31/08/2024. A copy of the Consent dated 27/02/2023 is enclosed herewith and marked as an **Annexure-'I'**.
2. The Status of the Pollution Control Devices provided by the Respondent No.1-Industry is as under :
 - (i) **Status of Effluent Treatment Plant (ETP)** : The Respondent No.1-Industry has provided 600 CMD

capacity full-fledged ETP comprising equalization, anaerobic system/ digester, aeration-I, clarifier-I, aeration-II, clarifier-II, sand & carbon filter, 6000 m³/day ultra-filter, 600 m³/day capacity RO & 60m³/day capacity MEE.(Multi Effect Evaporator) with sludge decanter & sludge dryer, during visit ETP found in operation & treated effluent (RO Permeate) is used as makeup water to cooling tower.

(ii) **Status of Sewage Treatment Plant (STP) :** The Respondent No.1-Industry has provided 200 CMD capacity sewage treatment plant & same found in operation & treated effluent used for gardening.

(iii) **Status of Air Pollution Control System :**

- a. Industry has provided 30 TPH Coal/Biomass fired Boiler with ESP & stack of height 52 mtrs.
- b. Industry has provided 18 TPH Coal fired Boiler with ESP & stack of height 30 mtrs same is stand by boiler.
- c. Industry has provided 1000 KVA DG set with acoustic enclosure & stack of height 9 mtrs.
- d. Industry has provided 590 KVA DG set with acoustic enclosure & stack of height 6 mtrs. same is not in use.

- (iv) **Status of OCEMS** : The Respondent NO.1-Industry has provided OCEMS to stack & online reading of SPM is found 62.19 mg/mm^3 , SO_2 18 mg/mm^3
3. The Officers of the Respondent Board at Ahmednagar has visited the site of Respondent No.1-Industry & collected the Joint Vigilance Samples on 06/06/2023, 17/11/2023 & 29/11/2023 and observed that the parameters are within the consented limits. Copies of the analysis results are enclosed herewith and marked as an **Annexure-‘II’ collectively**.
4. Further the Officers of the Respondent Board at Ahmednagar have carried out the Ambient Air Quality Monitoring(AAQM) on 06/10/2023 & 07/10/2023, which are within limits. Copies of the AAQM results are enclosed herewith and marked as an **Annexure-‘III’ collectively**.
5. **Present Status of Bio Remediation** - In compliance of the directions issued by the Hon’ble NGT in O.A. No. 68/2014 (WZ))filed by Ashok Kajale & Ors. v/s. M/s. Godavari Bio-refineries Ltd & Ors .(EA 58/2016), the Work of Remediation is in progress under the supervision of the Central Pollution Control Board (CPCB)..
6. In order to verify the compliance of consent conditions, the Officials of the Respondent-Board at Ahmednagar alongwith

the representative of Respondent No.1-industry have carried out visit to the Respondent No.1-industry on 13-02-2024 and observed as under:

- (i) During visit industry found in operation
- (ii) Industry is engaged in manufacturing of organic chemicals total 39 products out of which during visit 6 products found in operation
- (iii) Industry has provided 600 CMD capacity full-fledged ETP comprising equalization, anaerobic system/ digester, aeration-I, clarifier-I, aeration-II, clarifier-II, sand & carbon filter, 6000 m³/day ultra-filter, 600 m³/day capacity RO & 60m³/day capacity MEE.(Multi Effect Evaporator) with sludge decanter & sludge dryer, during visit ETP found in operation & treated effluent (RO Permeate) is used as makeup water to cooling tower
- (iv) Industry has provided 200 CMD capacity sewage treatment plant & same found in operation & treated effluent used for gardening.
- (v) Industry has provided 30 TPH coal/Biomass fired boiler with ESP & stack of height 52 mtr.
- (vi) Industry has provided 18 TPH coal fired boiler with ESP & stack of height 30 mtr same is stand by boiler.
- (vii) Industry has provided 1000 KVA DG set with acoustic enclosure & stack of height 9 mtr.

- (viii) Industry has provided 590 KVA DG set with acoustic enclosure & stack of height 6 mtr same is not in use.
- (ix) Industry has obtained membership of CHWTSDF for disposal of hazardous waste last disposal waste dtd. 10/02/2024
- (x) During visit bio remediation work of 53 acre land found in progress.
- (xi) Industry has submitted BG of Rs.10 Lakh to achieve ZLD.
- (xii) Industry has submitted BG of Rs.5Lakh towards O&M of PCS.
- (xiii) All bank guarantees are valid up to 31/12/2024.
- (xiv) Industry has provided OCEMS to stack & online reading of SPM is found 62.19 mg/mm³, SO₂ 18 mg/mm³.
- (xv) During visit no any discharge of effluent found outside factory premises in Godavari river.

A copy of the visit report dated 13/02/2024 is enclosed herewith and marked as an **Annexure-‘IV’**

Hence these submissions.

For and on behalf of Respondent
No.2-MPCB,



(Chandrakant N. Shinde)
Sub-Regional Officer-Ahmednagar

Place : Ahmednagar
Date : 20 /2/2024

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MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437
 Fax: 24023516
 Website: <http://mpcb.gov.in>
 Email: cac-cell@mpcb.gov.in



Kalpataru Point, 2nd and
 4th floor, Opp. Cine Planet
 Cinema, Near Sion Circle,
 Sion (E), Mumbai-400022

RED/L.S.I (R22)
 No:- Format1.0/CAC/UAN
 No.0000154055/CO/2302001917

Date: 27/02/2023

To,
 M/s- Godavari Biorefineries Ltd.
 180/1, 180/2, 187/1, 187/2, A/p- Sakarwadi (158-165,
 167-178, 180/1, 180/2, 181/1, 181/2, 187/1, 187/2,
 188, 189, 199, 511, 139-2)
 Kopargaon, Ahmednagar-Ahmednagar



Your Service is Our Duty

Sub: Grant of 3rd Consent to Operate (Part) of expansion with amalgamation of existing Consent to Operate

- Ref:**
1. Consent to Operate granted vide No. Format 1.0/CAC/UAN No. 0000154055/CO-2302000126 dated 02/02/2023
 2. Consent to Establish granted vide No. Format 1.0/CAC/UAN No. 0000120713/CE-2204000670 dated 12/4/2022
 3. Environmental Clearance granted vide No. IA-J-110011/154/2019-IA-II (I) dated 06/8/2021
 4. Minutes of Consent Appraisal Committee meeting held on 27/12/2022

Your application No.MPCB-CONSENT-0000154055 Dated 24.11.2022

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to operate is granted for a period up to 31/08/2024**
2. **The capital investment of the project is Rs.211.39 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. 208.89 Crs + Expansion C.I. - Rs. 2.5 Crs)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
Products					
1	2-Ethyl-1-Butanol	7	0	7	MT/M
2	2-Ethyl Hexanol	1.3	0	1.3	MT/M
3	Ethyl Acetate	5400	0	5400	MT/M
4	Dilute Ethyl Acetate and Other Ester	30	0	30	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
5	Acetaldehyde	2000	0	2000	MT/M
6	Croto Di-Urea and Croto Resin	45	45	90	MT/M
7	Crotonaldehyde	500	500	1000	MT/M
8	1,3 Butylene Glycol	200	0	200	MT/M
9	Acetic Acid	598.85	0	598.85	MT/M
10	Dilute Acetic Acid	110	0	110	MT/M
11	Acetaldol	425	0	425	MT/M
12	Paraldehyde	60	0	60	MT/M
13	Crotonic Anhydride	8.33	0	8.33	MT/M
14	Crotonitrile	8.33	0	8.33	MT/M
15	Impure 1-3 Butylene Glycol	32.22	0	32.22	MT/M
16	Butanol	117.7	0	117.7	MT/M
17	2-Ethyl ,1,3 Hexane Diol	33.33	0	33.33	MT/M
18	3-Methoxy Butanol	25	0	25	MT/M
19	Dilute 3 Methoxy Butanol	2.7	0	2.7	MT/M
20	3-Methoxy Butyl Acetate	25	0	25	MT/M
21	3-Methyl 3-Pentene-2-One (MPO)	500	0	500	MT/M
22	Sodium Sulphate	245	0	245	MT/M
23	Ketone Mixture /(Perfumery Material Base)	197.5	0	197.5	MT/M
24	Absolute Alcohol(Fuel Grade from RS/IS)	2000	0	2000	MT/M
25	Acetaldehyde Oxime	20	0	20	MT/M
26	Ammonium Sulphate	15.97	0	15.97	MT/M
27	Acetaldehyde Diethyl Acetal	25	0	25	MT/M
28	Ethyl Vinyl Ether	25	0	25	MT/M
29	Acetonitrile	20	0	20	MT/M
30	Diethyl Oxalate	20	0	20	MT/M
31	Acetals- (534-15-6, 109-87-5, 462-95-3, 871-22-7, 4285-59-0, 13002-09-0, 10602-34-3, 4461-87-4, 7148-78-9, 5870-82-6, 6607-66-5, 3390-12-3, 3658-95-5, 94089-21-1)	15	0	15	MT/M
32	Esters- (623-70-1, 623-43-8, 14205-39-1, 7318-00-5, 24937-93-7, 105-54-4, 123-25-1, 131-11-3, 6284-46-4, 142-92-7, 6259-76-3, 84-66-2, 108-22-5, 96-33-3, 105-37-3, 109-60-4, 123-86-4, 93-92-5, 2155-60-4, 1608-72-6, 1516-17-2, 102-76-1, 109-94-4)	20	0	20	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
33	Other Aldehydes - (123-72-8, 97-96-1, 19780-25-7, 14371-10-9, 142-83-6, 101-86-0, 645-62-5, 123-05-7, 67801-65-4, 27939-60-2, 1742-14-9, 530-45-0, 6728-26-3)	20	0	20	MT/M
34	Other Alcohol- (97-95-0, 104-76-7, 111-27-3, 111-28-4, 6117-91-5, 104-54-1, 78-83-1, 77-99-6, 1883-75-6, 60-12-8, 98-85-1, 123-51-3, 142583-61-7)	20	0	20	MT/M
35	Ketones- (108-29-2, 565-61-7, 78-93-3, 67-64-1, 96-22-0, 98-86-2, 590-90-9)	15	0	15	MT/M
36	Nitriles- (107-12-0, 109-74-0, 78-82-0, 110-59-8)	20	0	20	MT/M
37	Ethers- (109-53-5, 107-25-5, 111-34-2, 60-29-7)	15	0	15	MT/M
38	Others Salts- (532-32-1, 7647-14-5, 7783-20-2 & 7757-82-6)	9.82	0	9.82	MT/M
39	Turbine- (Captive Power Plant)	5.6	0	5.6	MW

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	596	As per Schedule-I	Recycle 100% to achieve ZLD
2.	Domestic effluent	200	As per Schedule-I	On land for gardening

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	S-1	Boiler (30 TPH)	1	As per Schedule -II
2	S-2	Boiler- 18 TPH ISGEC	1	As per Schedule -II
3	S-3	DG set -1000 KVA	1	As per Schedule -II
4	S-4	D. G. Set-590 KVA	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	Bio-Degradable Waste	408	Kg/Day	Composting	Used as manure
2	Non-Biodegradable	272.5	Kg/Day	Sale	Sale to authorized party
3	STP Sludge	30.64	Kg/Day	NA	Used as manure

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
4	WTP Sludge	300	Kg/Day	Landfilling	Landfilling at own land
5	Dust	3	MT/Day	Sale	Sale to Brick Manufacturer
6	Boiler Ash	65	MT/Day	Sale	Sale to Brick Manufacturer
7	Insulation and Glass wool waste	0.5	Ton/M	Sale	Sale to authorized party

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
1	37.3 Concentration or evaporation residues	0.3	MT/Day	Landfill	CHWTSDF
2	1.6 Spent catalyst and molecular sieves	3.65	MT/A	Landfill/ Recycle*	Sale to authorised party / CHWTSDF
3	1.4 Organic residues	8	CMD	Incineration	CHWTSDF
4	35.2 Spent ion exchange resin containing toxic metals	1.2	MT/A	Incineration	CHWTSDF
5	28.3 Spent carbon	31	MT/A	Incineration	CHWTSDF
6	36.1 Any process or distillation residue	0.192	MT/Day	Incineration	CHWTSDF
7	35.3 Chemical sludge from waste water treatment	1.5	MT/Day	Landfill	CHWTSDF
8	Used Discarded PPE's	01	MT/A	Incineration	CHWTSDF
9	5.1 Used or spent oil	1.2	KL/A	Recycle	Authorized Recycler

8. **Conditions under Batteries (Management & Handling) Rules, 2001:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	Lead Acid Batteries	80.00	Nos./Y	Sale to Authorized Party/Buy Back to Dealer

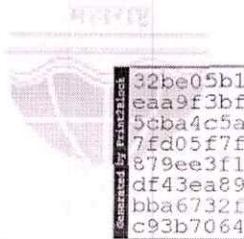
Specific Conditions for used Batteries:

- The applicant shall ensure that used batteries are not disposed of in any manner other than by depositing with the authorized dealer/ manufacturer/ registered recycler/ importer/ re-conditioner or at the designated collection center.
- The applicant shall file half-yearly return in Form VIII to the M.P.C. Board.
- Bulk consumers to their user units may auction used batteries to registered recyclers only.

9. **Conditions under E-Waste Management:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	E-Waste	1.00	MT/A	Sale to Authorized Party

10. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
 11. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
 12. This consent is issued with overriding effect on earlier Consent to Operate granted by the Board vide no. Format 1.0/CAC/UAN No. 0000154055/CO-2302000126 dated 02/02/2023
 13. This consent is issued subject to an order passed or may be passed by Hon'ble National Green Tribunal in OA No. 68/2014.
 14. The applicant shall comply with the conditions of the Environmental Clearance granted vide letter No. F. No. IA-J-110011/154/2019-IA-II (I) dated 06/8/2021
 15. Volatile Organic Compounds (VOCs)/Fugitive emissions shall be controlled at 99.97% with effective chillers/modern technology.
 16. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.
 17. This consent is issued as per the minutes of Consent Appraisal Committee meeting held on 27/12/2022
- This consent is issued as per communication letter dated 03/11/2022 which is approved by competent authority of the board.

Signed by: Dr. Y.B.Sontakke
 Joint Director(WPC) & InCharge Of CAC-Cell
 For and on behalf of,
Maharashtra Pollution Control Board
 cac-cell@mpcb.gov.in
 2023-02-27 13:02:08 IST

Received Consent fee of -

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	30000.00	TXN2211003504	24/11/2022	Online Payment

Copy to:

1. Regional Officer, MPCB, Nashik and Sub-Regional Officer, MPCB, Ahmednagar
 - They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai

SCHEDULE-I**Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have provided Effluent Treatment Plant (ETP) of designed capacity of 600.00 CMD consisting of Primary (Collection tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Anaerobic Digester (UASB)), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter), Advanced treatment (Reverse osmosis, Multi effective evaporator) for the treatment of 596 CMD of trade effluent.

B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent and recycle the entire treated effluent into the process for various purposes such as for cooling, process & Scrubbing with metering system so as to achieve Zero Liquid Discharge. There shall be no discharge on land or outside factory premises.
2. A] As per your application, you have provided 02 Sewage Treatment Plant of designed capacity 200 CMD + 50 CMD for the treatment of 200 CMD of sewage.

B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

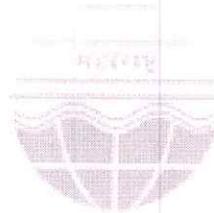
Sr.No	Parameters	Standards (mg/l)	
1	Suspended Solids	Not to exceed	50 mg/l
2	BOD 3 days 27°C	Not to exceed	30 mg/l
3	COD	Not to exceed	100 mg/l

- C] The treated sewage shall be used on land for gardening within premise after confirming above standards. In no case, sewage shall find its way outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
 4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
 5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

Sr. No.	Purpose for water consumed	Water consumption quantity (CMD)
1.	Industrial Cooling, spraying in mine pits or boiler feed	2222.50
2.	Domestic purpose	215.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	253.50

Sr. No.	Purpose for water consumed	Water consumption quantity (CMD)
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	0

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.



SCHEDULE-II**Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-1	Boiler	ESP	52.00	Coal / Biomass 5675 Kg/Hr	0.5	TPM	115 Mg/Nm ³
						SO2	1362 Kg/Day
S-2	ISGEC Boiler	ESP	30.00	Coal / Biomass 3405 Kg/Hr	0.5	TPM	115 Mg/Nm ³
						SO2	817.2 Kg/Day
S-3	DG set -1000 KVA	Acoustic Enclosure	9.00	HSD 150 Ltr/Hr	1	TPM	115 Mg/Nm ³
						SO2	72 Kg/Day
S-4	D. G. Set-590 KVA	Acoustic Enclosure	6.00	HSD 65 Ltr/Hr	1	TPM	115 Mg/Nm ³
						SO2	31.20 Kg/Day

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

SCHEDULE-III**Details of Bank Guarantees:**

Sr. No.	Consent (C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to O	10 Lakh	Existing	Zero Liquid Discharge to be achieved by MEE/Incineration	31/8/2024	28/2/2025
2	C to O	5 Lakh	Existing	Towards O&M of Pollution Control System	31/8/2024	28/2/2025
3	C to O	10 Lakh	Existing	Towards compliance of consent conditions	31/8/2024	28/2/2025

BG Forfeiture History

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

BG Return details

Srno.	Consent (C2E/C2O/C2R)	BG imposed	Purpose of BG	Amount of BG Returned
NA				

SCHEDULE-IV**General Conditions:**

1. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that e-waste generated by them is channelised through collection centre or dealer of authorised producer or dismantler or recycler or through the designated take back service provider of the producer to authorised dismantler or recycler
2. Bulk consumers of electrical and electronic equipment listed in Schedule I shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the concerned State Pollution Control Board
3. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that such end-of-life electrical and electronic equipment are not admixed with e-waste containing radioactive material as covered under the provisions of the Atomic Energy Act, 1962 (33 of 1962) and rules made there under;
4. Bulk consumers of electrical and electronic equipment listed in Schedule I shall file annual returns in Form-3, to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates. In case of the bulk consumer with multiple offices in a State, one annual return combining information from all the offices shall be filed to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates.
5. Specific Conditions for storage, Handling and Disposal of Waste from Electrical & Electronic equipment (WEEE):
 1. **Collection of WEEE** - The applicant must provide appropriate and dedicated vehicles duly identified as per the norms for transportation of Hazardous Waste. The applicant shall obtain all the required permits for transportation of WEEE from competent authority. The applicant shall ensure the safe transport of the WEEE without any spillage during transportation.

Storage for disassembled parts: The applicant must provide appropriate storage for disassembled spare parts from WEEE. Some spare parts (e.g. motors and compressors) will contain oil and/or other fluids. Such part must be appropriately segregated and stored in containers that are secured such that oil and other fluids cannot escape from them. These containers must be stored on an area with an area with an impermeable surface and a sealed drainage system.

2. **Storage for other components and residues:** Other components and residues arising from the treatment of WEEE will need to be contained following their removal for disposal or recovery. Where they contain hazardous substances they should be stored on impermeable surface and in appropriate containers or bays with weatherproof covering. Containers should be clearly labelled to identify their contents and must be secured so that liquids, including rain water cannot enter them. Components should be segregated having regard to their eventual destinations and the compatibility of the component types. All batteries should be handled and stored having regard to the potential fire risk associated with them.
 3. **Balances :** WEEE Guidelines also requires that sites for handling of WEEE have "balances to measure the weight of the segregated waste". The objective is to ensure that a record of weights can be maintained of WEEE entering a facility and components and materials leaving each site (together with their destinations). The nature of the weighing equipment should be appropriate for the type and quantity of WEEE being processed.
 4. Plastic, which cannot be recycled and is hazardous in nature, is recommended to be land filled in nearby CHWTSDF.
 5. Ferrous and nonferrous metal recycling facilities fall under the purview of existing environmental regulations for air, water, noise, land and soil pollution and generation of hazardous waste and the same should be followed.
 6. CFCS should be either reused or incinerated in common hazardous waste Incineration facilities at CHWTSDF.
 7. Waste Oil should be either reused or incinerated in common hazardous waste incineration facilities.
 8. PCB's containing capacitors shall be incinerated in common hazardous waste incineration facilities at CHWTSDF.
 9. Mercury recovery and lead recycling facilities from batteries fall under the Hazardous & Other Wastes (M & TM) Rules, 2016.
 10. Existing environmental regulations for air; water; noise, land and soil pollution and generation of hazardous waste and the same should be followed. In case Mercury or lead recovery is very low, they can be temporarily stored at e-waste recycling facility and later disposed in TSDF.
 11. The industry shall maintain records of the e-waste purchased, processed in Form-2 and shall file annual returns of its activities of previous year in Form-3 as per Rules 11(9) & 13(3)(vii) of the E-Waste(M) Rules, 2016; on or before 30th day of June of every year.
6. The Energy source for lighting purpose shall preferably be LED based
 7. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
 8. Conditions for D.G. Set
 - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
 - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
 - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.

- d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
- e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
- f) D.G. Set shall be operated only in case of power failure.
- g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
- h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
9. The applicant shall maintain good housekeeping.
10. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
11. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
12. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding upon you.
13. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
14. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
15. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
16. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
17. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
18. You shall operate OCEMS installed for source emission round 'O' clock and transmit data online to CPCB and MPCB server. You shall also monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in year and submit report to Sub Regional Officer.
19. You shall ensure collection, and segregation of BMW regularly to treat and dispose Off within 48 hrs from generation.
20. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
21. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.

22. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
23. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
24. You shall not Rent, Lend, Sell, Transfer or Close Down the facility or otherwise transport the Bio Medical waste for any other purpose without obtaining prior written permission of the MPC Board.
25. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
26. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
27. The industry should not cause any nuisance in surrounding area.
28. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
29. You shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the facility premises.
30. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
31. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto
32. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
33. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
34. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.

35. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
36. You should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in every year and submit report to Sub Regional Officer.
37. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
38. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
39. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
40. You shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website (www.mpcb.gov.in).
41. You shall create the Environmental Cell by appointing an Environmental Engineer and Chemist for looking after day-to-day activities related to compliance of CCA.
42. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year
43. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year

This certificate is digitally & electronically signed.

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, NASHIK**

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Visit us at : <http://mpcb.gov.in>
mail : sonashiklab@mpcb.gov.in



Maharashtra Pollution Control Board,
1st floor-Udyog Bhavan, Rathi Chowk,
Near ITI, Trimbak Road, Satpur MIDC,
NASHIK- 422 007.

NABL Certificate No.:	Validity
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Laboratory MoEF Recognition :	Validity
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Test Report No.: MPCB/RL-Nashik/JVS/23-24/07/1	Date: 13/07/2023 05:39 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0044974		
Name & Address of the Industry	Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	STP (Outlet)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/105		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Mr. Raviraj Patil)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Mr. Raviraj Patil) (SRO-Ahmednagar)	Seal No. :	236
Date of Sample Collection.(dd/mm/yyyy) :	06/06/2023 02:55 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	09/06/2023 04:35 PM
Analysis start Date (dd/mm/yyyy). :	12/06/2023 04:49 PM	Analysis end Date (dd/mm/yyyy). :	13/07/2023 05:38 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	Suspended Solids (SS)	22.0	mg/l	
2	Biochemical Oxygen Demand (BOD)	3.6	mg/l	
3	Chemical Oxygen Demand (COD)	22.4	mg/l	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Shantilal Nagare

Results Approved by: Shantilal Nagare

Results Reviewed by: Shantilal Nagare

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Note :

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Shantilal Nagare
I/c Scientific Officer,
Regional Laboratory,
Nashik,

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Laboratory MoEF Recognition :	Validity
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Test Report No.: MPCB/RL-Nashik/JVS/23-24/07/2	Date: 13/07/2023 06:00 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0044975		
Name & Address of the Industry	Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (RO permeate)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/106		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Mr. Raviraj Patil)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Mr. Raviraj Patil) (SRO-Ahmednagar)	Seal No. :	236
Date of Sample Collection.(dd/mm/yyyy) :	06/06/2023 03:05 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	09/06/2023 04:36 PM
Analysis start Date (dd/mm/yyyy). :	12/06/2023 04:50 PM	Analysis end Date (dd/mm/yyyy). :	13/07/2023 06:00 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	6.9		
2	Total Dissolved Solids(TDS)	274.0	mg/l	
3	Suspended Solids (SS)	16.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	3.2	mg/l	
5	Chloride	98.07	mg/l	

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	20.4	mg/l	
7	Sulphate	91.60	mg/l	
8	Oil & Grease	BDL	mg/l	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Shantilal Nagare

Results Approved by: Shantilal Nagare

Results Reviewed by: Shantilal Nagare

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Shantilal Nagare
I/c Scientific Officer,
Regional Laboratory,
Nashik,

End of The Report

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Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/22	Date: 07/12/2023 05:02 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0059250		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	STP (Outlet)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/417		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Mr. Raviraj Patil)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Mr. Raviraj Patil) (SRO-Ahmednagar)	Seal No. :	236
Date of Sample Collection.(dd/mm/yyyy) :	17/11/2023 01:30 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	23/11/2023 06:20 PM
Analysis start Date (dd/mm/yyyy). :	24/11/2023 10:58 AM	Analysis end Date (dd/mm/yyyy). :	07/12/2023 04:56 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	Suspended Solids (SS)	22.0	mg/l	
2	Biochemical Oxygen Demand (BOD)	20.0	mg/l	
3	Chemical Oxygen Demand (COD)	64.0	mg/l	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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Note :

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Balkurshna Sangale
Scientific Officer,
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Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/23	Date: 07/12/2023 05:03 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0059251		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (RO permeate)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/418		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Mr. Raviraj Patil)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Mr. Raviraj Patil) (SRO- Ahmednagar)	Seal No. :	236
Date of Sample Collection.(dd/mm/yyyy) :	17/11/2023 01:40 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	23/11/2023 06:24 PM
Analysis start Date (dd/mm/yyyy). :	24/11/2023 10:58 AM	Analysis end Date (dd/mm/yyyy). :	07/12/2023 05:03 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.3		
2	Total Dissolved Solids(TDS)	302.0	mg/l	
3	Suspended Solids (SS)	18.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	5.4	mg/l	As Per SOP
5	Chloride	104.47	mg/l	

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	28.0	mg/l	As Per SOP
7	Sulphate	49.66	mg/l	
8	Oil & Grease	BDL	mg/l	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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Balkurshna Sangale
Scientific Officer,
I/c Regional Laboratory,
Nashik,

End of The Report

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Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/24	Date: 07/12/2023 05:06 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0059252		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (RO Reject)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/419		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Mr. Raviraj Patil)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Mr. Raviraj Patil) (SRO-Ahmednagar)	Seal No. :	236
Date of Sample Collection.(dd/mm/yyyy) :	17/11/2023 01:50 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	23/11/2023 06:24 PM
Analysis start Date (dd/mm/yyyy). :	24/11/2023 10:57 AM	Analysis end Date (dd/mm/yyyy). :	07/12/2023 05:05 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.7		As Per SOP
2	Total Dissolved Solids(TDS)	20142.0	mg/l	As Per SOP
3	Suspended Solids (SS)	23.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	270.0	mg/l	As Per SOP
5	Chloride	2921.59	mg/l	As Per SOP

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	696.8	mg/l	As Per SOP
7	Sulphate	1408.50	mg/l	As Per SOP
8	Oil & Grease	BDL	mg/l	As Per SOP

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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Balkurshna Sangale
Scientific Officer,
I/c Regional Laboratory,
Nashik,

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Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/46	Date: 18/12/2023 05:17 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0060044		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (Pimpal Odha Outside factory near Godavari river towards ETP Side)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/456		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	29/11/2023 12:30 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	05/12/2023 07:02 PM
Analysis start Date (dd/mm/yyyy). :	06/12/2023 10:32 AM	Analysis end Date (dd/mm/yyyy). :	18/12/2023 05:16 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.7		As Per SOP
2	Total Dissolved Solids(TDS)	1764.0	mg/l	As Per SOP
3	Suspended Solids (SS)	26.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	28.0	mg/l	As Per SOP
5	Chloride	89.97	mg/l	As Per SOP

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	92.0	mg/l	As Per SOP
7	Sulphate	795.60	mg/l	As Per SOP
8	Oil & Grease	BDL	mg/l	As Per SOP

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Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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Scientific Officer,
I/c Regional Laboratory,
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Laboratory MoEF Recognition :

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Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/47

Date: 18/12/2023 05:18 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0060045		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (Balantin Odha South side Nalla of Bioremediation side)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/457		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	29/11/2023 12:50 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	05/12/2023 07:03 PM
Analysis start Date (dd/mm/yyyy). :	06/12/2023 10:32 AM	Analysis end Date (dd/mm/yyyy). :	18/12/2023 05:18 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	8.1		As Per SOP
2	Total Dissolved Solids(TDS)	1990.0	mg/l	As Per SOP
3	Suspended Solids (SS)	45.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	40.0	mg/l	As Per SOP
5	Chloride	159.95	mg/l	As Per SOP

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	98.8	mg/l	As Per SOP
7	Sulphate	889.00	mg/l	As Per SOP
8	Oil & Grease	BDL	mg/l	As Per SOP

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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Note :

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2. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
3. Customer complaint register is available at laboratory.
4. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
5. MU values will be reported on request.

Balkurshna Sangale
Scientific Officer,
I/c Regional Laboratory,
Nashik,

End of The Report

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, NASHIK**

Phone no. : 0253-2362820
Visit us at : <http://mpcb.gov.in>
mail : sonashiklab@mpcb.gov.in



Maharashtra Pollution Control Board,
1st floor-Udyog Bhavan, Rathi Chowk,
Near ITI, Trimbak Road, Satpur MIDC,
NASHIK- 422 007.

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/48

Date: 18/12/2023 05:19 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0060680		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	ETP (ETP outlet before RO)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/458		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	29/11/2023 01:30 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	05/12/2023 07:03 PM
Analysis start Date (dd/mm/yyyy). :	06/12/2023 10:32 AM	Analysis end Date (dd/mm/yyyy). :	18/12/2023 05:19 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	6.9		As Per SOP
2	Total Dissolved Solids(TDS)	1640.0	mg/l	As Per SOP
3	Suspended Solids (SS)	27.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	75.0	mg/l	As Per SOP
5	Chloride	77.98	mg/l	As Per SOP

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	214.0	mg/l	As Per SOP
7	Sulphate	684.50	mg/l	As Per SOP
8	Oil & Grease	BDL	mg/l	As Per SOP

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Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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Balkurshna Sangale
Scientific Officer,
I/c Regional Laboratory,
Nashik,

End of The Report

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, NASHIK**

Phone no. : 0253-2362820
Visit us at : <http://mpcb.gov.in>
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Maharashtra Pollution Control Board,
1st floor-Udyog Bhavan, Rathi Chowk,
Near ITI, Trimbak Road, Satpur MIDC,
NASHIK- 422 007.

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/49

Date: 18/12/2023 05:20 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0060681		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (RO Permeate)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/459		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	29/11/2023 01:30 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	05/12/2023 07:04 PM
Analysis start Date (dd/mm/yyyy) :	06/12/2023 10:31 AM	Analysis end Date (dd/mm/yyyy) . :	18/12/2023 05:20 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	6.1		As Per SOP
2	Total Dissolved Solids(TDS)	510.0	mg/l	As Per SOP
3	Suspended Solids (SS)	12.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	5.4	mg/l	As Per SOP
5	Chloride	109.97	mg/l	As Per SOP

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	19.2	mg/l	As Per SOP
7	Sulphate	24.81	mg/l	As Per SOP
8	Oil & Grease	BDL	mg/l	As Per SOP

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Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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Note :

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Balkurshna Sangale
Scientific Officer,
I/c Regional Laboratory,
Nashik,

End of The Report

		MAHARASHTRA POLLUTION CONTROL BOARD								
		MOBILE VAN AMBIENT AIR MONITORING								
		Location : GODAVARI BIOREFINERIES LTD, KOPARGAON						Report Type:	Mean	
		Date: 06/10/2023 TO 07/10/2023						Time Base:	Hourly	
Date	Time	PM10	PM2.5	SO2	CO	OZONE	NO	NO2	NOX	Remark
		ug/m3	ug/m3	ug/m3	mg/m3	ug/m3	ug/m3	ug/m3	ppb	
06-10-2023	17:00	21.14	14.12	2.56	0.16	60.48	2.68	8.41	5.78	
06-10-2023	18:00	38.82	15.97	2.79	0.19	39.63	3.16	9.28	3.41	
06-10-2023	19:00	63.66	21.63	4.89	0.28	29.25	3.12	17.68	7.76	
06-10-2023	20:00	43.47	23.24	4.63	0.22	36.15	3.06	14.41	6.01	
06-10-2023	21:00	43.57	17.34	4.43	0.30	35.31	3.04	10.68	4.05	
06-10-2023	22:00	46.08	22.33	4.34	0.35	29.39	3.00	11.07	4.22	
06-10-2023	23:00	75.70	52.45	4.70	0.28	26.29	3.00	10.73	4.04	
07-10-2023	00:00	89.64	41.97	4.10	0.29	22.17	3.00	11.00	4.18	
07-10-2023	01:00	96.97	63.47	4.45	0.30	21.80	3.09	11.11	4.31	
07-10-2023	02:00	72.54	25.98	4.72	0.30	21.19	3.12	10.24	3.88	
07-10-2023	03:00	65.39	21.75	4.73	0.29	19.12	3.16	10.33	3.96	
07-10-2023	04:00	56.97	16.34	4.37	0.31	15.74	3.15	10.30	3.93	
07-10-2023	05:00	99.68	64.90	4.45	0.32	14.67	3.11	10.46	3.98	
07-10-2023	06:00	85.97	35.24	4.72	0.33	13.84	3.14	10.37	3.96	
07-10-2023	07:00	97.64	53.14	4.91	0.35	15.29	3.19	9.93	3.77	
07-10-2023	08:00	87.35	42.36	4.51	0.35	16.05	3.43	10.20	4.11	
07-10-2023	09:00	99.80	55.36	4.56	0.30	26.39	3.46	9.79	3.92	
07-10-2023	10:00	95.64	64.73	4.34	0.50	38.65	3.25	8.54	3.10	
07-10-2023	11:00	99.76	67.35	5.01	0.87	48.07	3.15	7.53	2.49	
07-10-2023	12:00	97.00	36.29	4.87	0.61	53.04	3.36	6.55	2.40	
07-10-2023	13:00	102.36	65.66	5.59	0.63	60.92	3.45	7.95	2.94	
07-10-2023	14:00	99.27	64.80	19.29	0.23	56.82	5.54	14.96	12.33	
07-10-2023	15:00	95.75	59.47	9.67	0.46	61.66	3.06	5.98	1.60	
07-10-2023	16:00	100.31	65.29	9.76	0.34	59.83	3.17	8.41	2.96	
Min		21.14	14.12	2.56	0.16	13.84	2.68	5.98	1.60	
Max		102.36	67.35	19.29	0.87	61.66	5.54	17.68	12.33	
AVG		78.10	42.13	5.52	0.36	34.24	3.25	10.25	4.30	
										
		Sampling Done By : ENVEA INDIA PRIVATE LIMITED.								

		MAHARASHTRA POLLUTION CONTROL BOARD					
		MOBILE VAN AMBIENT AIR MONITORING					
Locationn:		GODAVARI BIOREFINERIES LTD.				Report Type:	Mean
Date:		06/10/2023 TO 07/10/2023				Time Base:	Hourly
Date	Time	Benzene	Toulene	Ethylbenzene	M+P Xylene	Oxylene	Remark
		ug/m3	ug/m3	ug/m3	ug/m3	ug/m3	
06-10-2023	17:00	0.18	0.32	0.24	0.16	0.12	
06-10-2023	18:00	0.98	1.98	0.48	0.33	0.27	
06-10-2023	19:00	0.87	2.34	0.94	2.34	1.11	
06-10-2023	20:00	1.38	2.71	1.00	2.71	1.02	
06-10-2023	21:00	1.35	2.88	1.06	2.88	0.88	
06-10-2023	22:00	1.29	3.09	0.96	3.09	0.98	
06-10-2023	23:00	1.37	2.95	0.99	2.95	1.03	
07-10-2023	00:00	1.30	2.83	1.31	2.83	0.85	
07-10-2023	01:00	1.24	3.17	1.04	3.17	1.23	
07-10-2023	02:00	1.14	2.93	1.04	2.93	1.22	
07-10-2023	03:00	1.05	3.37	0.97	3.37	1.09	
07-10-2023	04:00	1.13	2.65	0.94	2.65	1.29	
07-10-2023	05:00	1.39	2.91	1.07	2.91	1.09	
07-10-2023	06:00	1.41	2.97	1.25	2.97	0.88	
07-10-2023	07:00	1.33	2.89	1.04	2.89	1.20	
07-10-2023	08:00	1.09	2.73	0.81	2.73	0.80	
07-10-2023	09:00	1.19	3.24	0.90	3.24	0.95	
07-10-2023	10:00	1.20	2.88	1.20	2.88	0.70	
07-10-2023	11:00	1.19	2.75	0.94	2.75	0.77	
07-10-2023	12:00	1.10	2.80	0.91	2.87	0.98	
07-10-2023	13:00	1.20	2.97	0.82	2.97	0.93	
07-10-2023	14:00	1.00	3.20	0.83	3.09	1.15	
07-10-2023	15:00	1.15	3.08	0.87	3.08	0.94	
07-10-2023	16:00	1.27	3.11	0.93	3.11	0.94	
Min		0.18	0.32	0.24	0.16	0.12	
Max		1.41	3.37	1.31	3.37	1.29	
AVG		1.16	2.78	0.94	2.70	0.93	
							
		Sampling Done By : ENVEA INDIA PRIVATE LIMITED.					

		MAHARASHTRA POLLUTION CONTROL BOARD						
		MOBILE VAN AMBIENT AIR MONITORING						
Location:		GODAVARI BIOREFINERIES LTD, KOPARGAON				Report Type:	Mean	
Date:		06/10/2023 TO 07/10/2023				Time Base:	Hourly	
Date	Time	Temp.	RH	Solar Rad	WS	WD	Rain	Remark
		°C	%	W/M ²	m/s	degree	mm	
06-10-2023	17:00	35.24	25.38	331.84	0.15	205.64	0.00	
06-10-2023	18:00	32.57	27.12	56.67	0.34	146.39	0.00	
06-10-2023	19:00	30.76	36.47	14.39	0.39	115.74	0.00	
06-10-2023	20:00	28.17	45.68	1.36	0.45	248.03	0.00	
06-10-2023	21:00	27.96	48.65	0.98	0.58	257.02	0.00	
06-10-2023	22:00	24.36	66.45	0.45	0.50	255.06	0.00	
06-10-2023	23:00	26.57	64.21	0.87	0.62	255.99	0.00	
07-10-2023	00:00	27.38	59.46	1.35	0.57	254.43	0.00	
07-10-2023	01:00	25.97	55.67	1.91	0.60	254.44	0.00	
07-10-2023	02:00	24.61	57.34	1.21	0.46	259.44	0.00	
07-10-2023	03:00	22.68	53.48	0.91	0.42	261.30	0.00	
07-10-2023	04:00	25.67	49.35	0.81	0.36	267.69	0.00	
07-10-2023	05:00	26.42	45.67	12.87	0.41	263.08	0.00	
07-10-2023	06:00	28.34	48.70	24.85	0.44	264.77	0.00	
07-10-2023	07:00	29.34	47.93	45.69	0.36	268.44	0.00	
07-10-2023	08:00	30.58	44.38	105.35	0.47	265.50	0.00	
07-10-2023	09:00	32.97	48.24	212.37	0.57	263.27	0.00	
07-10-2023	10:00	33.64	51.97	223.49	0.43	262.41	0.00	
07-10-2023	11:00	35.91	56.38	441.35	0.41	263.54	0.00	
07-10-2023	12:00	34.24	53.17	313.07	0.33	257.66	0.00	
07-10-2023	13:00	36.17	55.80	258.99	0.38	266.35	0.00	
07-10-2023	14:00	35.02	56.29	478.24	0.15	232.73	0.00	
07-10-2023	15:00	35.67	48.28	610.97	0.18	207.78	0.00	
07-10-2023	16:00	33.78	52.18	349.99	0.28	124.47	0.00	
Min		22.68	25.38	0.45	0.15	115.74	0.00	
Max		36.17	66.45	610.97	0.62	268.44	0.00	
AVG		30.17	49.93	145.42	0.41	238.38	0.00	

Sampling Done By : ENVEA INDIA PRIVATE LIMITED.

MAHARASHTRA POLLUTION CONTROL BOARD
Sub Regional Office, Ahmednagar

Tel. No. (0241) 2470852,

E-mail:

sroahmednagar@mpcb.gov.in



"Your Service is our Duty"

Savitribai Phule Vyapari Sankul,

Hall No. 2 & 3, 1st Floor, Near T.V.

center, Ahmednagar - 414 003.

JOINT VISIT REPORT

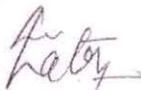
Sr No	Points / Conditions	Status observed during the visit
1	Name & Address of the unit	M/s. Godavari Biorefineries Ltd. S.No- 180/1, 180/2, 187/1, 187/2, A/P- Sakarwadi, Tal- Kopergaon. Dist- Ahmednagar.
2	Date of Visit	13/02/2024
3	Product details	Organic chemical
4	Consent Status	C to O Dtd- 27/02/2023, Validity- 31/08/2024.
5	Visited by	Hemant Kulkarni & Amit Latey, PO
6	Industry Representative	Suhars Godage, Director, 9449435968 suhars@somaya.com

Detail observations: - Visited industry to check the compliance of consent conditions.

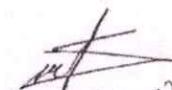
- 1) During visit industry found in operation.
- 2) Industry is engaged in manufacturing of organic chemicals total 39 products out of which during visit 6 products found in operation.
- 3) Industry has provided 600 cmd capacity full-fledged ETP comprising Equalization, anaerobic system/digester, aeration-I, clarifier, I, aeration-II, clarifier-II, sand & carbon filter, 600 m³/day Ultrafilter, 600 m³/day capacity RO, & 60 m³/day capacity MEE (Multi Effect Evaporator) with Sludge decanter & sludge dryer, during visit ETP found in operation & treated effluent (RO Permeate) is used as make up water to cooling tower.
- 3) Industry has provided 200 cmd capacity Sewage treatment plant & same found in operation & treated effluent used for gardening.

- 4) Industry has provided 30 TPH coal/Biomass fired boiler with ESP & stack of height - 52 mtr.
- 5) Industry has provided 18 TPH coal fired boiler with ESP & stack of height 30 mtr same is stand by boiler.
- 6) Industry has provided 1000 KVA D.G set with acoustic enclosure & stack of height - 9 mtr.
- 7) Industry has provided 590 KVA D.G set with acoustic enclosure & stack of height - 6 mtr same is not in use.
- 8) Industry has obtained membership of CHW TSPF for disposal of hazardous waste, last disposal waste - 10/10/2024.
- 9) During visit bio-remediation work of 53 acre land found in progress.
- 10) Industry has submitted BG of Rs 10 lakh to achieve ZLD.
- 11) Industry has submitted BG of Rs 5 lakh towards O&M of PCs.
- 12) Industry has submitted BG of Rs 10 lakh towards compliance of consent condition.
- 13) All bank guarantee's are valid up to 31/12/2024.
- 14) Industry has provided O&MS to stack. & online reading of SPM_{10} is found 62.19 $\mu\text{g}/\text{m}^3$, SO_2 - 18 $\mu\text{g}/\text{m}^3$.
- 15) During visit no any discharge of effluent found outside factory premises or in Godavari river.


(Suhag Godage)
Director.


(Amit Latey)
FO - Ahmednagar


(Hemant Kulkarni)
FO, Nashik.


(Surraj Wani)
Env. officer.